

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1062(KB)2019
IA(I.B.C)/488(KB)2024, IA(I.B.C)/1148(KB)2024,
IA(IBC)(PLAN)/4(KB)2024, IA(I.B.C)/572(KB)2022,
IA(I.B.C)/325(KB)2021, IA(I.B.C)/1105(KB)2023,
IA(I.B.C)/581(KB)2022, IA(I.B.C)/365(KB)2022,
IA(I.B.C)/26(KB)2022, IA(I.B.C)/406(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	DIPAK BHADRA VS RCBS REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Dirpto Sen, Adv.]
Mr. Rajat Mukherjee] RP-in-Person

Mr. Swatarup Banerjee, Adv.] For the applicant in IA(I.B.C)/488(KB)2024
Mr. Kuldip Mallick, Adv.]
Mr. Atul Sureka]

Mr. Kuldip Mallick, Adv.] For the applicant in IA(I.B.C)/365(KB)2022
Mr. Atul Sureka, Adv.] and in IA(I.B.C)/572(KB)2022

Mr. Kuldip Mallick, Adv.] For the Respondent Nos. 3 & 4 in
Mr. Atul Sureka, Adv.] IA(IBC)(PLAN)/4(KB)2024

Ms. Shreya Choudhary, Adv.] For the Authorised Representative of
Ms. Rachna Jhunjhunwala] the Plot Buyers

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. List this matter for continuation of arguments on **24.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**